

[English]

**Solar Energy in Delhi**

7226. DR. Y.S. RAJASEKHAR REDDY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to make use of solar energy and Gobar gas to made available electricity for a large number of people in rural and adjoining areas of Delhi; and

b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALAP NATH RAI): (a) and (b). Solar photovoltaic technology enables the generation of electricity from sunlight. Are present the investment on solar photovoltaic systems is relatively high and therefore the systems are more suitable for use in electrified villages and remote and is located areas. The Union Territory of Delhi is fully electrified and the potential for large scale use of solar photovoltaic technology is at present limited. Some systems have however been installed in Delhi for purposes of trial and demonstration

Biogas (Gobar Gas) plants are primarily used for providing gas for cooking applications. However, surplus gas could be used to generate electricity through dual-fuel (biogas-diesel) engines. Two non. of large size plants have been set up in Delhi under the Community Biogas Plant/Institutional Biogas Plant programme in addition to over 600 biogas plants of various sizes generally meant for meeting cooking energy requirements in rural areas of Delhi.

[Translation]

**Pay Phones to Voluntary Organisations**

7227. SHRI SRIKANTA JENA: Will the

Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any provision to provide 'pay phones' only to voluntary organisation ; and

(b) if so, the State-wise number of such 'phones' provided during the year 1991-92?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No Sir. there is no such provision to provide 'pay phones' only to voluntary organisations. Pay phones are allotted to all those who volunteer subject to fulfillment of department; formalities/conditions.

(b) The information is being collected and will be laid on the Table of the House.

[English]

**Launching of Housing Energy**

7228. SHRI P.G. NARAYANAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to launch a major programme for energy conservation in all sectors during the Eighth Plan;

(b) if so, the details of the programme and the time by which the programme is likely to be launched; and

(c) the extent to which it is likely to be beneficial to the agricultural sector?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) to (c). A working Group on Energy conservation for the Eighth five

Year Plan was constituted by the government under the Chairmanship of Shri K.L. Puri, the then Advisor to Cabinet secretariat on Energy conservation. The proposals Formulated by this working Group which cover, among other sectors, also the agricultural sector, are being reviewed by the Government, and will take a final shape as and when the Eighth Five Year Plan documents are finalised.

### **Water Supply Boards**

7229. DR. Y.S. RAJASEKHAR REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government propose to set up Boards for water supply in Delhi; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Recommendations of the Sarkaria /Balakrishna Committee set up to suggest re-organisation of Delhi, inter-alia envisages the setting up of an Autonomous Board for procurement of raw water, its treatment and supply to individual consumers in Delhi including those in rural areas.

The Government is yet to take a decision on this recommendation.

### **Pepsi Foods Limited**

7230. SHRI RABIRAY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Pepsi Foods Limited has filed a revised application with the Foreign Investment Promotion Board seeking the dilution of the export obligations; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). Pepsi Foods Limited has applied for amendments in the terms of approval granted to them. Government have not yet taken a decision in this regard.

### **Per Capita Water Availability**

7231. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether per capita water availability in the country has diminished over the years;

(b) if so, the reasons thereof other than population explosion; and

(c) the measures proposed to be taken to tackle this problem?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) With the implementation of water resources development projects water available of use is increasing year by year.

(b) Does not arise.

(c) For further increasing availability of water, a national perspective of water resources development envisages transfer of water from water-rich basins to water short basins of the country.

### **Deep Sea Fishing Ventures**

7232. SHRI R. SURENDER REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state: